

**GOVERNMENT OF MEGHALAYA**  
**LAW (B) DEPARTMENT**  
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**NOTIFICATION**

**Dated Shillong, the 12<sup>th</sup> July, 2024**

**No. LJ (B) 48/2020/146** –In exercise of the powers conferred by sub-section (2) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints the following Additional Deputy Commissioners as the Additional District Magistrate within East Khasi Hills District, with immediate effect until further orders -

1. Smti. Mannaliza Lakiang, Additional District Magistrate, Ri Bhoi District.
2. Shri. Peter Tremi Passah, Additional District Magistrate, Ri Bhoi District.
3. Shri. Ronnieson Wahlang, Additional District Magistrate, Ri Bhoi District.
4. Smti. Dalikynti Kharshiing, Additional District Magistrate, Ri Bhoi District.

**No. LJ(B) 48/2020/146-A** - In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints the following Assistant Commissioners as the Executive Magistrate within East Khasi Hills District, with immediate effect until further orders -

1. Shri. Keith T. Nongsteng, Assistant Commissioner, Ri Bhoi District.
2. Shri. Sylvester Phanbuh, Assistant Commissioner, Ri Bhoi District.

Sd/-  
**(Cyril V.D. Diengdoh),**  
Secretary to the Govt. of Meghalaya,  
Law Department  
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**Memo No. LJ (B) 48/2020/146 -B,**  
Copy forwarded to:-

**Dated Shillong, the 12<sup>th</sup> July, 2024**

1. The Deputy Commissioner, East Khasi Hills District, Shillong with reference to your letter No. KCR.20/1/90/Vol-I/21/202 Dt. 08.07.2024.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

*Sannu*  
Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department.